

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 25 OF 2017
AND
APPEAL NO. 311 OF 2017

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

APPEAL NO. 25 OF 2017

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Partiksha Chaturvedi

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-7

APPEAL NO. 311 OF 2017

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Partiksha Chaturvedi

Counsel for the Respondent(s) : Mr. G. Umapahy
Ms. Pavitra
Ms. Vaishnavi for R-2

ORDER

Appellant placed on record a chart/table indicating the common issues which could be disposed of in the batch matters apart from hearing respective disputes in the appeals. Respondents to verify the same and submit their response within two weeks.

List the matter for further hearing on **17.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson